

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 830 of 2020

IN THE MATTER OF:

Manorama Shandilya & Ors.

....Appellants

Vs

Aashish Gupta

Resolution Professional in the Matter of

Anush Finlease and Construction Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Abhishek Anand, Ms. Nikshubha Sethi, Mr. Sarthak Mann, Dr. Anil Shandilya and Mr. Viren Sharma, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Mehak Khurana and Ms. Eshna Kumar, Advocates with Mr. Aashish Gupta, RP for R-1.

Mr. Jayant Mehta, Mr. Ishwar Mohapatra and Mr. Ashish Verma, Advocates for R-2.

Mr. Suresh Dutt Dobhal, Ms. Nirmal Goenka and Mr. Shikhar Kumar, Advocates for R-3, 4 & 5.

ORDER
(Through Virtual Mode)

23.02.2021: Mr. Suresh Dutt Dobhal, Advocate representing Respondent No. 3, 4 & 5 submits that reply affidavit has been filed by Respondent No. 3 and same is adopted for Respondent No. 4 and 5 as well.

While replies have been filed by all the Respondents, rejoinder has been filed to reply affidavit of Respondent No. 2 only. Mr. Abhishek Anand, Advocate

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Representing the Appellant submits that he has already filed rejoinder to reply affidavits of other respondents through email and he would be filing hard copies thereof within one week.

Resolution Professional may provide through email copies of the Status Report to learned counsel for other parties.

Learned counsel for the parties shall be at liberty to file short written submissions, not exceeding three pages, supported by relevant case law.

Mr. Arun Kathpalia, Sr. Advocate representing Resolution Professional submits that successful resolution plan is under implementation and its financial component has already been implemented.

Mr. Abhishek Anand, Advocate prays for an interim relief. In the given circumstances, we direct that the implementation of the successful resolution plan shall be subject to the outcome of the appeal.

Post the appeal 'for hearing' on **23rd March, 2021**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc

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